Status of Implementation of Recommendations Contained in Thirty Second Report of Department-Related Parliamentary Standing Committee on Information Technology

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION TECHNOLOGY (SHRI MANISH TEWARI): Sir, I make a statement regarding Status of implementation of recommendations contained in the Thirty-second Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2012-13) pertaining to the Ministry of Information and Broadcasting.

GOVERNMENT BILLS

The North-Eastern Council (Amendment) Bill, 2013

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of my colleague, Shri Paban Singh Ghatowar, I move for leave to introduce a Bill further to amend the North-Eastern Council Act, 1971.

The question was put and the motion was adopted.

SHRI RAJEEV SHUKLA: Sir, I introduce the Bill.

The National Institute of Design Bill, 2013

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): Sir, I move for leave to introduce a Bill to declare the institution known as the National Institute of Design, Ahmedabad, to be an institution of national importance for the promotion of quality and excellence in education, research and training in all disciplines relating to Design and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI ANAND SHARMA: Sir, I introduce the Bill.

MATTERS RAISED WITH PERMISSION

Need to emphasize on moral education in the curriculum of school children

SHRI K. PARASARAN (Nominated): Thank you, Mr. Deputy Chairman, for your indulgence. With your kind leave, I would make a very brief presentation on the need for curriculum in the schools being based on moral and ethical values.

Morality is included in Part III of the Constitution dealing with Fundamental Rights. Article 19(2) refers to it and says that even the right to freedom of speech can be reasonably restricted in the interest of morality. If speech itself can be so restricted, it means, the mind and thought, and the deed which follows could also be restricted on grounds of morality. Similarly, while dealing with religious freedom, Article 26 provides that it can be regulated in the interest of morality. Therefore, it is a constitutional postulate that moral values are very essential.

Apart from this, fortunately, today, the topic 'education' has been shifted to List III so that Parliament has the jurisdiction to even make enactments to include in the curriculum of schools, lower elementary schools as well as higher schools, value-based and ethicahbased education. In fact, when I was myself a student in the school in the years 1934-1941, we had compulsorily moral classes and moral stories — in some of the classes three periods, 45 minutes each, and in some classes, two periods of 45 minutes each — and remarkable values used to be taught. Even students were asked to tell moral stories and were given merit certificates for telling very good moral value stories. Today, it is all the more necessary that it has to be included in the curriculum in the schools for the reason that we have now almost liquidated the joint family system. It has vanished. We have got only nuclear families, and due to the extreme cost of living and inflation, both the parents have to pursue careers.

They have no time to spend time with their children and inculcate values in them. There is no grandfather or grandmother living with them. So, the only alternative is curriculum in schools. Therefore, this has to be considered as very imperative. I would give just one example here. This is an august House and I can't tell stories, so I would give just one example of a story that was told when we were in our 4th or 5th standard. It was not told as a religious story; a religious anecdote was narrated as a secular story. They did not refer to the relgious aspect of the story of Shankaracharya; they referred to him as a lad by the name Shankara. He was five or six years old. While taking bath in the river, he was...

MR. DEPUTY CHAIRMAN: Your time-limit is over, Mr. Parasaran.

SHRI K. PARASARAN: Sir, I would not disobey the Chair and I shall resume my place.

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, it is his maiden speech.

MR. DEPUTY CHAIRMAN: This is the Zero Hour. ...(Interruptions)... No maiden speech in Zero Hour. The point he has made is very valid and very important.

SHRI RAVI SHANKAR PRASAD: Sir, I associate myself with the matter raised by the hon. Member.

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Yes, all of us associate. Everybody is applauding and that means everybody agrees with it. The Government may consider this seriously. I have myself presented a Resolution in these lines earlier. Government may please consider it. Now, Shri Sanjiv Kumar.

Para teachers crisis in the State of Jharkhand

श्री संजीव कुमार (झारखंड): श्रद्धेय उपसभापित महोदय, मैं आपके माध्यम से इस संसद का और केन्द्र सरकार का ध्यान झारखंड के पैरा शिक्षकों की दयनीय स्थिति की ओर आकर्षित करना चाहता हूं। झारखंड में 20 हजार से भी ज्यादा पैरा शिक्षक हैं। वहां पर लोअर प्राइमरी-मिडल स्कूलों में सरकारी शिक्षक नहीं हैं। जितने भी लोअर प्राइमरी-मिडल स्कूल के शिक्षण संस्थान हैं, वहां ये पैरा टीचर्स पढ़ाते हैं। झारखंड की जितनी भी inaccessible जगह हैं, वहां पर ये पैरा शिक्षक पढ़ाने का काम करते हैं। For all practical purposes, झारखंड में लोअर प्राइमरी और मिडल स्कूलों में ये पैरा टीचर्स एजुकेशन का काम संभाल रहे हैं। महोदय, इनको कोई salary नहीं मिलती है। इनको honorarium के नाम पर 5 हजार से 6 हजार तक महीना मिलता है। ये पढ़ाई के अलावा जनगणना, इलेक्शन ड्यूटी, एग्ज़ामिनेशन ड्यूटी, आदि काम भी करते हैं। दुर्गम जगहों पर, जहां और सरकारी शिक्षक नहीं पहुंच सकते हैं, ये लोग वहां पर जाकर पढ़ाने का काम करते हैं। इन 20 हजार से भी ज्यादा पैरा शिक्षकों का काम कई वर्षों से चल रहा है। वे स्थायित्व चाहते हैं और सम्मानजनक जिन्दगी जीना चाहते हैं। यह तभी होगा, जब उनकी तनख्वाह थोड़ी सी बढ़ाई जाए। महोदय, राज्य सरकार यह बात कहती है कि उनका टोटल प्लान बजट ही 15,800